

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No. 811/92

Shri D.D. Gaikwad

... Applicant.

V/s.

Pay and Accounts Officer, (ADMN) ---  
Principal Accounts Office  
Ministry of Urban Development  
'F' Wing, 2nd floor  
Nirman Bhawan  
New Delhi.

Executive Engineer (Elect)  
Nasik Cent. Elect. Division  
Central P.W.D.  
Qrt. No.1229 - 36, Type 'C'  
Nehru Nagar,  
Nasik Road.

... Respondents.

CORAM: Hon'ble Shri V.D. DESHMUKH, Member (J)

Appearance:

Shri S.P. Kulkarni, counsel  
for the applicant.

ORAL JUDGEMENT

Dated: 30.7.93

( Per Shri V.D. Deshmukh, Member (J) )

Shri Kulkarni requests for leave to withdraw the application. Application is allowed to be withdrawn with liberty to seek departmental remedies and to approach this Tribunal, if <sup>the applicant</sup> ~~he~~ ~~is~~ aggrieved by the result of the departmental remedies.

There shall be no order as to costs.



(V.D. DESHMUKH)  
MEMBER (J)

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